

DIVISION BENCH

ITEM NO.127

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.153/2024 IN CP (IB) NO.32/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 7th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S SUNIL KUMAR SHARMA
UNDER SECTION	95(1) OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE : *For the Resolution Professional*

Sh. R.P. Agarwal, Sr. Adv. assisted by : *For the Personal Guarantor*
Sh. Abhishek Tripathi, Adv.

ORDER

- 1.** Ld. Sr. Counsel representing the Personal Guarantor is present physically and states that the objection to the RP report has been filed with advance copy already given to the Ld. Counsel representing the RP. The rejoinder if any be filed by the RP to the objection of the Personal Guarantor within a period of one week.
- 2.** Let the matter be adjourned for further hearing on 4th June, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

7th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*